

Name of Corporate Debtor : 10i Commerce Services Private Limited

Annexure 7  
Date of Commencemnt of CIRP : 12 June 2023

(Version 5: Pursuant to claims received and updated as on October 13, 2023)

## List of Operational Creditors (Government Dues)

Sl No.	Details of the claimant		Details of claim received					Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of receipt	Book debt	Principal	Interest	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Trade & Taxes Department Delhi (GST Ward 09)	State	22-Jun-23		144,115,913	31,626,533	175,742,446	1	Contingent	No	No	No	0.0006%	175,742,445	-	-	-	
2	Excise and Taxation Department, Government of Haryana (GST Intelligence Unit)	State	23-Jun-23		125,562,864	10,792,879	136,355,743	1	Contingent	No	No	No	0.0006%	136,355,742	-	-	-	
3	Shibpur division, Howrah commissionerate, West Bengal	State	6-Jul-23		1,722,205	-	1,722,205	-	-	No	No	No	-	-	-	1,722,205	-	
4	Assistant Commissioner State Tax(MUM-VAT-D-923) BANDRA-WEST_607	State	30-Aug-23		99,795,125	-	99,795,125	1	Contingent	No	No	No	0.0006%	36,808,164	-	19,786,813	43,200,147	
	<b>Total</b>			-	<b>371,196,107</b>	<b>42,419,412</b>	<b>413,615,519</b>	<b>3</b>		-	-		<b>0.0019%</b>	<b>348,906,351</b>	-	<b>21,509,018</b>	<b>43,200,147</b>	-